(g) As far as Government of India are aware, there is no country where gynaecological tests are required to determine the virginity of any intending immigrant women.

Nuclear explosions for peaceful purpose

- *78. SHRI SANKAR GHOSE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that he is reported to have stated that 'it is Government's policy to undertake nuclear explosions for peaceful purposes' as published in a Bombay Weekly Magazine 'Blitz' dated 3rd February, 1979; and
- (b) if so what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAI. RIHARI VAJPAYEE): (a) and (b) In the 'Blitz' interview, I had reiterated Government's policy of using energy for peaceful purposes. Government remains committed to the reasearch, development and utilization of nuclear energy for all peaceful pur. poses, and if that would blasts or explosions they will be carried out. But Government will first need to be convinced that blasts or explosions are indeed necessary for peaceful purposes. This policy of the Government has been reiterated on several occasions.

Strike by the Doctors and other Empleyees of the A.I.I.M.S., New Delhi

•79. SHRIMATI PRATIBHA SINGH:

SHRI SITARAM KESRI: SHRI PRAKASH MEHROTRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the doctors and other employees of the All India Institute of Medical Sciences, New Delhi and other hospitals in Delhi went on a strike recently for more than a week to press their demands:

- (b) if so what are the details of their demands:
- (c) whether Government have accepted their demands; and
- (d) if the reply to part(c) above be in the negative, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABIRAY): (a) to (d) A statement is laid on the Table of the Sabha. [See Appendix CVIII, Annexure No. 29.]

Reservation quotas for persons belonging to Scheduled Castes/Scheduled Tribes in the Railways on Population basis

*80. SHRI PRASENJIT BARMAN: SHRIMATI PRATIMA BOSE: SHRI PHANINDRA NATH HANSDA:

Will the Minister of RAILWAYS be pleased to state:

- (a) what is the percentage of reservation quota fixed for recruitment of Scheduled Castes and Scheduled Tribes candidates in all the categories of posts in different Railways, the Railway Board, the Ministry of Railways, and other Railway establishments; and
- (b) whether the population figures of the Scheduled Castes and Scheduled Tribes communities of the areas covered by each of the Zonal Railways and other Railway establishments were taken into account, while fixing the reservation quotas?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) A Statement is laid on the Table of the Sabha.

Ind. Statement

- (a) The details of the percentages of reservation in recruitment are given below:
 - (A) Recruitment on All India basis for class I, II and III where

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the minimum of the scale of pay is 425/2 (RS) or above:

, 3 ⁹ दे _	=	:a.	Tage 4	Sch. Caste	Sch. Tribe
(i) By open c	omp	etiti	on .	15	71
(ii) Otherwise than at(i) above.			16 2	71/2	

(B) Recruitment to Class III and IV posts where the minimum of the scale of pay is less than Rs. 425/-(RS)-made on local and regional basis:

Rai	ilway /Unit	•	Sch. Caste	Sch. Tribe
1.	Central		12	10
2.	Eastern		17	7
3.	Northern .	•	20	5
4.	North Eastern		19	5
5.	Northeast Frontier		12	18
6.	Southern .		14	5
7.	South Central		II	5
8.	South Eastern		14	15
9.	Western .		11	14
10.	C.L.W		17	8
11.	D.L.W		21	5
2.	I.C.F		18	5
	Railway Rates Tri- bunal, Madras.	•	18.	5
14. E	Railway Staff Col Baroda	lege,	, 7	14
15.	IRIATT, Pune.		6	6
	IRISET, Secundera		13	5
17.	IRCA, New Delhi	-)	
18.	Railway Board, Ne Delhi	w	 16-2/3	7 1
19.	R.D.S.O., Luckno	w.	Ĺ	
20.	R.L.O., New Delh	i. J	,ł	

(b) Yes Sir, generally on the basis of proportion of population figures of Scheduled Caste and Scheduled Tribe communities of the areas covered. However, in the case of Scheduled Tribes, even though in a particular area the population percentage of Scheduled Tribes is less than per cent, a minimum reservation of 5 per cent has been provided

Production of deep sea fishing trawlers in the Rajabagan Dockyard

272. SHRI HARKISHAN SINGH Will the Minister of SURJEET: SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that Rajabagan Dockvard of the Central Inland Water Transport Corporation with necessary expansion of its workforce is capable of production of deep sea fishing trawlers;
- Government would (b) whether consider the feasibility of manufacturing deep sea fishing trawlers in the Rajabagan Dockyard; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY ofSHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) Yes, Sir.

(c) Does not arise.

Dues against sundry debtors of C.I.W.T.C.

273. SHRI HARKISHAN SINGH SURJEET: Will the Minister of SHIPPING AND TRANSPORT pleased to state:

- (a) what are the details of outstanding dues against sundry debtors of the Central Inland Water Transport Corporation; and
- (b) what action Government have taken or propose to take to realise the arrears?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF